

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT AND POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2134
ANSWERED ON:05.08.2003
CONSTRUCTION OF HOUSES AT HIGHER RATES
PUTTASWAMY GOWDA

Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) whether it is a fact that Delhi Development Authority have awarded contracts for construction of houses at higher rates in total contravention of the decision of the Works Advisory Board;
- (b) if so, the reasons therefor;
- (c) the total losses incurred by the Government due to awarding of contracts at higher rates; and
- (d) the action taken against the officers involved in causing losses to the Government?

Answer

MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT & POVERTY ALLEVIATION (SHRI PON RADHAKR)

- (a): Delhi Development Authority has reported that works have been awarded as per the approval of the Works Advisory Board.
- (b)to(d): Question does not arise.